



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/1089/2018	SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
2	PIL/15/2021	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
3	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
4	WITH WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
5	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
6	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE

7	WP(C)/6850/2023	REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
8	WA/55/2024	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT.
9	WP(C)/184/2024	M/S ITI LTD Versus THE UNION OF INDIA AND 6 ORS	MR H BETALA MR C KUMAR RIYAZ KHAN	SC, GST MR H GUPTA DY.S.G.I.
10	I.A.(Civil)/1731/2024 in WA/5653/2024	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, FISHERY
	WITH WA/5653/2024 (Filing Number)	NAMAH SUDRAH FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS (F)	MR. M H ANSARI	
11	I.A.(Civil)/2002/2024 in WA/7443/2024	DILBAR ALI Versus KISMAT ALI AND 2 ORS.	MR. R ALI MR M SHELMIM	GA, ASSAM SC, REVENUE
	WITH WA/7443/2024 (Filing Number)	DILBAR ALI Versus KISMAT ALI AND 2 ORS A	MR. R ALI	
12	I.A.(Civil)/2129/2024 in WA/6096/2024	THE DEPUTY MANAGER RETAIL SALES AND ANR. Versus GITA BALA MUSHAHARY AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. B RAMCHIARY(R-1) MS C TALUKDAR(R-1) MS A RAMCHIARY(R-1) MS T RAMCHIARY(R-1) DY.S.G.I.
	WITH WA/6096/2024 (Filing Number)	THE DEPUTY MANAGER RETAIL SALES AND ANR Versus GITA BALA MUSHAHARY AND ANR H	MR P BHARDWAJ	
13	I.A.(Civil)/2191/2024 in WA/7616/2024	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. S P DAS	SC, AG SC, IRRIGATION SC, FINANCE SC, NCHAC
	WITH WA/7616/2024 (Filing Number)	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS E	MR. P J SAIKIA	
14	I.A.(Civil)/2321/2024 in WA/8142/2024	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S HELLO INDANE GRAMIN VITRAK	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY MR. R J DAS
	WITH WA/8142/2024 (Filing Number)	THE INDIAN OIL CORPORATION LTD AND 4 ORS Versus M/S HELLO INDANE GRAMIN VITRAK B	MR. M K CHOUDHURY	
15	I.A.(Civil)/2878/2024 CAVT. NO.060720/24,N CAVT./607/2024 in WA/9922/2024	THE SECRETARY Versus VIJAY KUMAR L	MR. D K SARMAH ADDL. SR. GA, ASSAM	MR. M DUTTA FOR CAVEATOR
	WITH WA/9922/2024 (Filing Number)	THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L	MR. DHARMENDRA KUMAR SARMAH	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
16	WA/324/2024 CAVT. NO.09222/024, CAVT./922/2024	UTTAM KONWAR Versus AINUL HOQUE AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D. MR. M K HUSSAIN MR. M ALOM MD A RAHMAN FOR CAVEATOR

17	WA/327/2024	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM
18	WP(C)/2672/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
19	WP(C)/4040/2024	UNION OF INDIA AND 2 ORS Versus SHRI RAJEEB KUMAR PHUKAN	MR. B CHAKRAVARTY SC, C.G.C.	
20	WP(C)/4787/2024	M/S HIGH TECH ECOGREEN CONTRACTORS LLP Versus THE JOINT DIRECTOR AND 2 ORS.	MR. VINAY SHRAFF MR. Z ISLAM MR. P DAS	SC, GST MR. S C KEYAL
21	WP(C)/4788/2024	RUPA ROY AND ANR Versus BANK OF BARODA AND 2 ORS	MR. S SAHU MR. S SAHU S SHAHI	
22	WP(C)/4821/2024	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	DY.S.G.I.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
23	PIL/41/2024	ASSAM PUBLIC WORKS AND 3 ORS Versus STATE OF ASSAM AND 7 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC. AGRICULTURE SC, REVENUE
24	WA/326/2024	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR G ALAM MR. H ROHMAN MR S R A NASER MR P R SARMA	GA, ASSAM SC, AG SC, GHC SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
25	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
26	WP(C)/4265/2023	TARAP ALI AHMED AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
WITH				
27	WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
28	WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE
29	WP(C)/4431/2023	BHUPEN CHANDRA SAIKIA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
30	PIL/32/2024	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, P H E
31	WA/112/2024 FIXED	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI MR A CHALIHA, SC FINANCE SC. AGRICULTURE

	WITH I.A.(Civil)/1036/2024 in WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
32	WA/205/2024 CAVT. NO.05542/024, CAVT./554/2024	NOKIBUL ISLAM Versus MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MR. A JAHID(R-3,4) MS N N SHARMA SC, OIL FOR CAVEATOR
33	WA/274/2024	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR. R P KAKOTI SR. ADV.(R-3 TO 7) MR. K GOGOI(CGC) MR A B DEY (R-3 TO 7) MR. S SUTRADHAR(R-3 TO 7) DY.S.G.I. SC, IIT SC, TAXATION
34	WP(C)/2851/2024	ARUNAS SNACK PRODUCT Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
35	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH
HEARING				
36	WP(C)/1707/2021	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
37	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
38	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
39	WP(C)/5697/2021	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. S C KEYAL MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
40	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
41	WA/287/2022 FIXED	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
42	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
43	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/350/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
2	Cont.Cas(C)/503/2024	SALEHA BEGUM LASKAR Versus BIJOYA CHOUDHURY AND 2 ORS.	MR F U BARBHUIYA MS S DAS	
3	Cont.Cas(C)/504/2024	ARJUN DAS Versus NARAYAN KONWAR AND ANR	MRS A BUJARBARUAH MS A.SARMA	
4	WP(C)/2867/2024 B/O	MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
5	WP(C)/3093/2024 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM SC, SEC. EDU.
6	WP(C)/3529/2024 FIXED	SONASWARI RAMCHIARY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
7	WP(C)/3867/2024 FIXED	ANIMA BASUMATARY @ ANIMA DAS BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS G SWAMI	GA, ASSAM SC, AG SC, BTC SC, FINANCE
8	WP(C)/4636/2024 FIXED	MANGAL RAVA AND 18 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU SC, BTC
9	WP(C)/4642/2024 B/O	SCHOOL MANAGING COMMITTEE OF DAKSHIN BARJAR L.P. SCHOOL AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU
10	WP(C)/4737/2024 FIXED	DEEPSHIKHA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	GA, ASSAM SC, HEALTH

11	WP(C)/4764/2024	ANINDITA NATH AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
12	WP(C)/4776/2024	AKBAR ALI KHAN Versus THE STATE LEVEL COMMITTEE AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4793/2024	DRISHTI BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, HEALTH
14	WP(C)/4795/2024	ANUP KALITA AND 43 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.
15	WP(C)/4816/2024	JITUMONI DAS AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA L KIKON	SC, AHSEC SC, SEC. EDU.
16	WP(C)/4822/2024	DR. ABHINAV KALITA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH
<u>ADMISSION</u>				
17	WP(C)/1448/2024 PART-HEARD, FIXED	MD.MAINUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
	WITH I.A.(Civil)/2358/2024 in WP(C)/1448/2024	MAINUL ISLAM, Versus MD.MAINUL ISLAM	MR J ABEDIN MR J ISLAM	MR M H CHOUDHURY SC, SEC. EDU.
18	WP(C)/4210/2021	HEMONTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
19	WP(C)/439/2022	TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
21	WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
22	WP(C)/539/2023	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
23	WP(C)/660/2023 FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE

24	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
25	WP(C)/1796/2023	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
26	WP(C)/2745/2023 B/O	MD. IMAN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
27	WP(C)/3944/2023 B/O	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
28	WP(C)/5633/2023 FIXED	OLIVA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MR K J HAZARIKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, SSA
29	WP(C)/6276/2023 B/O	DR. JINTU SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U
30	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
	WITH Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. A PHUKAN
31	WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
	WITH WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
32	WP(C)/6852/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH WP(C)/5729/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA
33	WP(C)/2890/2024 B/O	RAMESH CHANDRA BORA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
	WITH WP(C)/2121/2024	DILIP KUMAR SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
34	WP(C)/3628/2024 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE

39	WP(C)/4305/2024 FIXED	DR. MURALI KRISHNA SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. A K BHUYAN (R-3,4,5) MS. B BHUYAN(R-3,4,5) MS. N CHOUDHURY(R-3,4,5) MR. A KHOUND(R-3,4,5) MS B BORA(R-3,4,5) MR A SHARMA(R-3,4,5) MR A TALUKDAR(R-3,4,5) MR J DAS(R-3,4,5) MS R DAS(R-3,4,5) MS M.CHAKRABORTY(R-3,4,5)
----	--	---	----------------	---

ORDERS

40	Cont.Cas(C)/70/2018	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
41	Cont.Cas(C)/59/2021 FIXED	PUSPANJALI MOZINDAR Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. S N TAMULI MS. A BEGUM	MR. D SAIKIA(R-2) MR S M T CHISTIE(R-2) MR. P K BORAH(R-2)
42	WP(C)/7786/2022 FIXED	KANIKA NATH Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
WITH				
43	WP(C)/7405/2022	SANATH KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
44	WP(C)/4355/2023 B/O	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIAR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
WITH				
45	WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) SC, SEC. EDU. SC, BTC SC, G U
46	Review.Pet./23/2024 FIXED, IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
47	Review.Pet./105/2024 FIXED, IN WP(C)/1641/2016 (D/O), WP(C)/1147/2016 (D/O), WP(C)/5094/2013 (D/O)	THE STATE OF ASSAM AND ANR. Versus SHYAMAL DUTTA	MR. D SAIKIA MR. R MAZUMDAR MR. A PHUKAN	MR H GUPTA
48	Cont.Cas(C)/271/2024 B/O	SCHOOL MANAGING COMMITTEE MOUKOWA UZIRAR CHAR ME MADRASSA AND 9 ORS Versus MAMATA HOJAI AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR. D SAIKIA (R-1) MR. M A SHEIKH (R-5) MR S M T CHISTIE(R-1) MR. U SARMA(R-1) MS F INTAZ (R-5) MR. W A SHEIKH (R-5)
49	WP(C)/2880/2024	DASI RAM DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. J SARMAH	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6290/2022 FIXED, WITH LCR	MUSSTT RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WITH WP(C)/1864/2020 WITH LCR	RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	W.P.(CrI.)/22/2024 FIXED	MD. KASHEM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MS M SARMA	GA, ASSAM
4	W.P.(CrI.)/28/2024 FIXED	SALMA BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM
5	WP(C)/814/2024 B/O, WITH LCR	MUSSTT JAHANARA PARBIN @ JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3495/2024 FIXED	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A KALITA (AMICUS CURIAE) MR Z HUSSAIN MR. T SK MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM MR. R K D CHOUDHURY, DSGI
7	WP(C)/3581/2024 B/O	MD. BAREK ALI @ ABDUL BAREK Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/3805/2024 FIXED	SHAHEMON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	DY.S.G.I.

9	WP(C)/3911/2024	NUR JAHAN BEGUM @ NOOR JAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4314/2024	SUKDEB MAZUMDER Versus UNION OF INDIA AND 5 ORS	MR. R PHUKAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/4414/2024	SOHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/4602/2024 FIXED	NUR HUSSAIN @ MD. NUR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4682/2024	ASHIRAN BEGUM @ ASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/4777/2024	NAZRUL HOQUE @ NAJRUL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. M MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/4782/2024	BAREK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/4799/2024	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/4800/2024	NIRODH TRAPDAR@ NIRUTCHANDRA TARAPDAR Versus THE UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR. J ABBAS I HOQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/4802/2024	SALEHA KHATUN @ SALEHA BEGUM @ SALEHA ISLAM Versus THE UNION OF INDIA AND 5 ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/4803/2024	ABDUL RAZZAK Versus THE UNION OF INDIA AND 5 ORS	MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/4806/2024	RABIA KHATUN @ RABIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/4807/2024	RUPBHANU @ MUSTT RUPBHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
22	WP(C)/8771/2018 WITH 3 NOS. OF DOCUMENT FILES	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI

23	WP(C)/1160/2020 WITH LCR	SAINUR KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/73/2021 FIXED, WITH LCR	KULSHAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	W.P.(Cri.)/1/2023	SMT. NENGAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS**

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1645/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DILWAR HUSSAIN @ KUTI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	AB/2227/2024 WITH OFFICE NOTE	SATYEN KUMAR SARMA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 4:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3786/2023	ZIAUR RAHMAN, ON THE DEATH OF PETITIONER REP. BY JAHURA BANU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
2	Cont.Cas(C)/501/2024	SHUBHASHIS CHAKRABORTY Versus AJAY KUMAR	MR. N N B CHOUDHURY MR. N SARKAR MR. D SUTRADHAR	
3	Cont.Cas(C)/502/2024	JITEN KALITA Versus CHANDAN SARMA	MR. N J GOGOI M.A. BEGUM	
4	Cont.Cas(C)/506/2024	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	
5	WP(C)/4779/2024	JYOTIRMOY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
6	WP(C)/4780/2024	M/S BORGHAIN ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
7	WP(C)/4781/2024	M/A D KUMAR AND SALES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
8	WP(C)/4783/2024	STUTY REKHA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, PWD
9	WP(C)/4784/2024	MANORANJAN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
10	WP(C)/4801/2024	JITEN SAHARIA Versus M/S MCLEOD RUSSEL INDIA LIMITED AND 2 ORS	MR. R P SARMAH MR. S DIHINGIA MS. K D SARMAH MS. K DAS	GA, ASSAM

11	WP(C)/4810/2024	THE SANKAR MADHAB KRISTI BIKLASH KENDRA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	GA, ASSAM
12	WP(C)/4811/2024	SAURAV KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N BARMAN MS J BARMAN K BORO	GA, ASSAM SC, GDD SC, GMC
13	WP(C)/4823/2024	HEMANTA BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	SC, BTC
14	WP(C)/4824/2024	PUNYA KUMAR PATAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. M K HUSSAIN MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
ORDER (IMPLEADMENT OF PARTY)				
15	I.A.(Civil)/2844/2024 in WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM SC, WATER RESOURCE
	WITH WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
ADMISSION				
16	WP(C)/897/2017 WITH LCR	KISHLAY FOODS PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MS.S SENAPATI MR.B SHARMA MR.S SHARMA MR.P DEKA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MD.ASLAM	MR.A DASGUPTA(Sr.Adv.)(R-3) GA, ASSAM MR.A D CHOUDHURY(R-3) MRS.B DAS(R-3) MR. S DEKAR-3 MS.B DAS(R-3) MR.S R MOLLAH(R-3)
17	WP(C)/1622/2018	ABHINANDAN HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANIAR	MS. D. DEKA (R-5) MS. D. DEKA (R-5) GA, ASSAM Mr. K.N. CHOUDHURY. SR. ADV. (R-5) MR. D .J .DAS. (R-5)
				MR. D .J. DAS (R-5) MR. D. DEKA (R-5) SC, EXCISE DEPTT. MR. J .PATOWARI (R-5)
18	WP(C)/2990/2018	DHAMAR RAIJAN FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	GA, ASSAM
19	WP(C)/6441/2018	PIJUPARA HARIDOPA PAHARPARA JALJALI MATCHYA BEBASAI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. H NATH MR D DAS MR S KHOUND	GA, ASSAM
20	WP(C)/5580/2019	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	SC, PNRD GA, ASSAM MR. B RAHMAN
21	WITH WP(C)/5767/2019	HASMAT ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	SC, PNRD GA, ASSAM MR. B RAHMAN
22	WP(C)/5732/2019	SMTI. SAMITI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM

23	WP(C)/7336/2019	BAPKHAT JIBIKA PATH MEEN MAHAL SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM
24	WP(C)/7492/2019	SWAPAN KUMAR GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	GA, ASSAM
25	WP(C)/7581/2019	M/S. DEHING PART-I FISHERY CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR DEBA KUMAR DAS MR. K SINGHA	GA, ASSAM
26	WP(C)/7840/2019 CAVT. NO.0942/2019	M/S. JANKHANA MIN SILPA S.S. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR. R BORUAH MR. B GOGOI	MR. P PATHAK MRS P BARMAN MRS. P BARMAN (BORKAKOTI) GA, ASSAM MR. A NARZARI FOR CAVEATOR
27	WP(C)/8243/2019	M/S. PALAHARTAL SCHEDULE FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
28	WP(C)/9150/2019	ITAKHOLI PUBERUN SELF HELP GROUP Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK A N HUSSAIN	MR G N SAHEWALLA MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA MR. M SAHEWALLA FOR CAVEATOR
29	WP(C)/2663/2023	RAKESH KUMAR SINGHHANIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
ORDERS				
30	WP(C)/1394/2010 WITH OFFICE NOTE	THE MANAGEMENT OF GILLAPHUKHURI TEA ESTATE Versus THE STATE OF ASSAM and ORS.	MR.S N SARMA DR.ASHOK SARAF MR.A SARMA MR.D BARUAH MR.S CHETIA MSM L GOPE MISSN HAWELIA MR.A GOYAL	GA, ASSAM MR.N BARUA MR.S CHAKRABORTY MS. M BHARALI
31	WP(C)/6357/2018 WITH OFFICE NOTE	MONORANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR R KARIM MS A BORAH	GA, ASSAM
32	Review.Pet./172/2022 WITH WP(C)/5225/2021(D/O) , WP(C)/5239/2021(D/O) , WP(C)/5269/2021(D/O) , WP(C)/5271/2021(D/O) , WP(C)/5433/2021(D/O) , WP(C)/5541/2021(D/O) , WP(C)/5577/2021(D/O) , WP(C)/258/2022 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	MR B D DAS MR B D DAS MR. S C BISWAS MR. S C BISWAS SC, AG MRS R DEKA MRS R DEKA MR. F A HASSAN (R-2,4) MS. U NANDA (R7) MS. J GHOSH (R-3,5)
WITH				
33	WP(C)/4239/2022	MAZZARELLO BARLA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
34	Cont.Cas(C)/782/2023 FIXED	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)

35	WITH Cont.Cas(C)/780/2023	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
36	WITH Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
37	Review.Pet./170/2024 WITH WP(C)/4034/2024 (D/O), FIXED	TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
38	I.A.(Civil)/2661/2024 IN WP(C)/3559/2024 (D/O) in WP(C)/3559/2024	SRI BIKRAM SING MILI Versus TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND 9 ORS	MR R DHAR (r-9) MR. B PEGU MR. B PEGU	MR. H BURAGOHAİN MS. S NATH MR. C AGARWAL SC, FISHERY
HEARING				
39	WP(C)/2799/2014 FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
	WITH I.A.(Civil)/2859/2024 in Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
ORDERS				
2	I.A.(CrI.)/105/2022 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2, B/O in CrI.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. A RAHMAN	PP, ASSAM
	WITH CrI.A./123/2021	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
3	CrI.A./252/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	WITH I.A.(CrI.)/611/2022 in CrI.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
4	CrI.A./287/2023 2 Y 3 M 5 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH	MR. N J GOGOI(R-2) M.A. BEGUM (R-2) MS. S DEB(R-2) PP, ASSAM
	WITH I.A.(CrI.)/678/2023 in CrI.A./287/2023	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM

5	Crl.A./408/2023 WITH OFFICE NOTE, ;LCR - 4 (FOUR) FILES WITH I.A.(Crl.)/1077/2023 in Crl.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MR. H ALI(R-2) B BARMAN (R-2) PP, ASSAM
6	Crl.A./468/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
7	I.A.(Crl.)/1033/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 in Crl.A./451/2023 WITH Crl.A./451/2023	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
8	W.P.(Crl.)/18/2024 FIXED	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
9	I.A.(Crl.)/27/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES in Crl.A./466/2023 WITH Crl.A./466/2023	PRIYANKA CHOUDHURY Versus PANDESWARA MADHUSUDAN	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. M I HUSSAIN MS. P AHMED N. UDDIN
10	I.A.(Crl.)/27/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES in Crl.A./466/2023 WITH Crl.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
11	Crl.A./5/2024 WITH I.A.(Crl.)/32/2024 in Crl.A./5/2024	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
12	Crl.A./5/2024 WITH I.A.(Crl.)/32/2024 in Crl.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
13	CRL.A(j)/56/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES WITH I.A.(Crl.)/538/2024 in CRL.A(j)/56/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	Crl.A./136/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2 WITH I.A.(Crl.)/432/2024 in Crl.A./136/2024	BADAL TANTI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
15	Crl.A./136/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2 WITH I.A.(Crl.)/432/2024 in Crl.A./136/2024	BADAL TANTI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
16	Crl.A./205/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES WITH I.A.(Crl.)/610/2024 in Crl.A./205/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	MRS. R RONGMEI(R-2) MS. J GHOSH(R-2) PP, ASSAM
17	Crl.A./205/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES WITH I.A.(Crl.)/610/2024 in Crl.A./205/2024	ARMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
18	Crl.A./205/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES WITH I.A.(Crl.)/610/2024 in Crl.A./205/2024	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
19	Crl.A./205/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES WITH I.A.(Crl.)/610/2024 in Crl.A./205/2024	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB

14 [I.A.\(CrI.\)/445/2024](#)
WITH OFFICE NOTE, LCR - 4
(FOUR) FILES, P.B. - 2, B/O
in CrI.A./268/2023

KURAN ALI
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY PP, ASSAM
MR. A M AHMED
MR. A AHMED
MR. I U CHOWDHURY
P. GHOSH

WITH
[CrI.A./268/2023](#)

KURAN ALI AND 3 ORS.
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY PP, ASSAM
MR. B CHOWDHURY(R-
2,3,4)
MR. A M AHMED
MR. A AHMED
MR. I U CHOWDHURY
P. GHOSH

WITH
[I.A.\(CrI.\)/682/2024](#)
in CrI.A./268/2023

RAMJAN ALI AND 2 ORS
Versus
THE STATE OF ASSAM AND ANR

MR. B CHOWDHURY PP, ASSAM
MR. A M AHMED
MR. A AHMED
MR. I U CHOWDHURY
P. GHOSH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF HONOURABLE
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	
- FOR ORDERS -				
2	Review.Pet./30/2024 IN WP(C)/3093/2022 (D/O)	NEK MOHAMMAD Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MS. B SARMA(CGC) DY.S.G.I.
3	Review.Pet./53/2024 IN WP(C)/7388/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus PHUKAN CHANDRA TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	MR S MUKTAR(R-1)
WITH				
4	Review.Pet./57/2024 IN WP(C)/7392/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus BHRIGUPATI TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	MR S MUKTAR(R-1)
WITH				
5	Review.Pet./61/2024 IN WP(C)/7389/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR. Versus MADAN CHANDRA NATH AND 4 ORS.	MR. P N GOSWAMI MR. S P SHARMA	MR S MUKTAR (P-1)
6	I.A.(Civil)/2830/2024 in Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND ANR	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, RAILWAY
WITH				
	Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
WITH				
7	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
WITH				
	I.A.(Civil)/2831/2024 in Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, RAILWAY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

8	WP(C)/7101/2017 PART-HEARD, WITH WP(C)/7100/2027 (D/O)	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
	WITH			
9	WP(C)/7102/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
	WITH			
10	WP(C)/7103/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
	WITH			
11	WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.
	WITH			
12	WP(C)/7482/2017	PAWAN CEMENT CO. PVT. LTD. and ANR. Versus THE ASSISTANT/DEPUTY COMMISSIONER OF INCOME TAX and 5 ORS.	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR. D C BORAH R- 5and6 MS.N HAWELIA ASSTT.S.G.I. SC, INCOME TAX
	WITH			
13	WP(C)/4947/2022 PART-HEARD, FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH			
14	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	WITH			
15	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
	WITH			
16	Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
	WITH			
17	Arb.P./14/2024	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
	WITH			
18	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
	WITH			
19	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
	WITH			
20	Arb.P./21/2024 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
	WITH			
21	Arb.P./2/2023 FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
	WITH			
22	Arb.P./32/2023	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP
	WITH			
23	Arb.P./25/2024	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.

BAIL HEARING

24	AB/1897/2024	RAJU SHEIKH @ RAJU SK. Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
25	AB/1933/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GAJIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. M I HUSSAIN (R-2) MR. R ISLAM (R-2) N. UDDIN (R-2) PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

- | | | | | |
|-----|----------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 3) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 4) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 5) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 6) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 7) | MR. V K CHOPRA | 23-09-2024 | To | 24-09-2024 |
| 8) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 9) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 10) | MR. Y S MANNAN | 16-09-2024 | To | 20-09-2024 |
| 11) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 12) | MR D K BHATTACHARYYA | 17-09-2024 | To | 24-09-2024 |
| 13) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 14) | MR C GOSWAMI | 18-09-2024 | To | 20-09-2024 |
| 15) | MR S KHOUND | 19-09-2024 | To | 20-09-2024 |
| 16) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2852/2024	AYAN SAHA Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
2	Bail Appln./2861/2024	ASHAD ALI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
3	Bail Appln./2862/2024	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
MOTION				
4	Crl.Rev.P./367/2024	DIPAK CH DAS AND 2 ORS Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
5	Crl.Pet./1004/2024	ABHAY JAIN PATNI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. DITUL DAS(R-2) MR. A K SINGH(R-2) MR. D S SINGH(R-2) PP, ASSAM
6	Crl.Pet./1148/2024	AMIR HAMJA Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
7	Crl.Pet./1149/2024	LEPTHEN SENGMA Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
8	Crl.Pet./1150/2024	SHIWJI GUPTA Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
9	Crl.Pet./1151/2024	ZAKIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR M J QUADIR AKHINUR ISLAM MR. A K HANNAN	PP, ASSAM
10	Crl.Pet./1152/2024	MANIKA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

11	Crl.Pet./1153/2024	ABDUL JABBAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
12	AB/2497/2024	Haidar Ali and ANR Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
13	AB/2498/2024	SHAHID NAZIR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
14	AB/2502/2024	SAIFUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR R SHARMA A H CHOUDHURY	PP, ASSAM
15	AB/2504/2024	KAJIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
16	AB/2507/2024	NAJIM ALI @ NAZIM ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
17	AB/2513/2024	MUBARAK ALOM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
18	AB/2516/2024	JAHANARA KHATUN Versus THE STATE OF ASSAM	MR A K AHMED	PP, ASSAM
19	AB/2519/2024	MEDINI PEGU Versus THE STATE OF ASSAM	MR J PAYENG MS. SUSMITA DOLEY	PP, ASSAM
20	AB/2521/2024	DIPANKAR GOGOI Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
21	AB/2522/2024	PRALAY SARKAR Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
22	AB/2523/2024	SABITA BORO Versus THE STATE OF ASSAM	MS. S R KALITA	PP, ASSAM
23	AB/2524/2024	SANJEEV KUMAR MAHATOO Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	PP, ASSAM
24	AB/2525/2024	SHAHAJAMAL ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
25	AB/2527/2024	SASANGKA PEGU Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
26	AB/2528/2024	NAJRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. S I BORA MR Z RAHMAN	PP, ASSAM
ADMISSION				
27	Tr.P.(Crl.)/21/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	MASTUFA HUSEN AND 2 ORS. Versus MAHAMADUR RAHMAN AND ANR.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN PP, NAGALAND
28	Crl.Pet./896/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	UTPAL DEY Versus SUTAPA DEY AND ANR	MR. K KALITA MRS. M. BARUAH BHUYAN	MR. U K GOSWAMI (R-1) PP, ASSAM
29	Crl.Pet./1339/2023 WITH LCR (TWO FILES).	LABANYA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)

30	Crl.Pet./1343/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
31	Crl.A./304/2024	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
	WITH I.A.(Crl.)/881/2024 in Crl.A./304/2024	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./2468/2024 FIXED	RITUPARNA PATHAK Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
33	Bail Appln./2650/2024 FIXED	MUZAKKIR ALOM @ MOINA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM MR. A HOQUE	PP, ASSAM
34	Bail Appln./2671/2024 FIXED	JJARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
35	Bail Appln./2678/2024 FIXED	NOIMUDDIN @ NAIMUDDIN ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
36	Bail Appln./2738/2024 FIXED	KRISHNA RAM DAS Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
37	Bail Appln./2753/2024 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH AB/1747/2024	ANOWAR HUSSAIN @ BULUN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR H DAS D BARUAH PP, ASSAM
	WITH AB/1749/2024	AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
40	Bail Appln./2761/2024 FIXED	SANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING				
41	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
42	AB/1086/2024 FIXED	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
43	AB/1429/2024	RESHMINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
44	AB/1663/2024	MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

45	WITH AB/1532/2024 WITH OFFICE NOTE	MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
46	AB/1693/2024 FIXED	JITUL SWARGIARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH M. BORUAH	PP, ASSAM
47	AB/1873/2024 FIXED	ANIL UJIR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
48	AB/1920/2024 FIXED	KANGKAN RAJBONGSHI Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK A DAS MS N BARUAH MR. N RAJBANGSHI	PP, ASSAM
49	AB/2037/2024	LOHIT RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
50	AB/2073/2024	MOMINUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	
51	AB/2158/2024	MD. MOFIZ UDDIN AHMED @ MAFIZUDDIN AHMED Versus THE STATE OF ASSAM,	MR. R BORUAH MR R SARMA	MR. A T SARKAR (FOR INFORMANT) PP, ASSAM
52	AB/2164/2024 FIXED	ANUPAM DAS Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH NAYANMONI KALITA	PP, ASSAM
53	AB/2194/2024 FIXED	RAHUL NARZARY Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	PP, ASSAM
54	AB/2200/2024 FIXED	KRISHNA BAHADUR SARKI ALIAS MIZAR AND ANR Versus THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
55	AB/2208/2024 FIXED	SUMANTA SHIL @ SUMANTA SEAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
56	AB/2355/2024 FIXED	NITU KR. DAS @ NITU DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
57	WITH AB/2334/2024	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
58	WITH AB/2336/2024	BASHIR AHMED BARLASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
59	AB/2387/2024 FIXED	RUNU DAS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
60	AB/2402/2024 FIXED	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM

ORDERS

61 [Crl.Pet./406/2023](#)
B/O

KOUSTUV MITRA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. K K DUTTA
MR. DEBANUJ DUTTA

MR D K BHATTACHARYYA
(r-1,2,3)
S ACHUMI (r-1,2,3)
K BHARALI
PP, ASSAM

HEARING

62 [Crl.Pet./60/2014](#)
FIXED

MD RAFIQUE AHMED
Versus
THE STATE OF ASSAM AND ANR

MS.M DEV
MR R CHAKRAVORTY
S RABHA
MS.N DEB
MS.R CHAKRABORTTY
MS.P DEV

MR.N CHAKRABORTY
PP, ASSAM
MR.C GOSWAMI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2781/2024	HAMIR ALI Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
2	Bail Appln./2825/2024	LITON MIA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
3	Tr.P.(C)/84/2024	DIPIKA SAHA Versus BIPLAB SAHA	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	
4	CRP(IO)/356/2024	BISWAJIT BHATTACHARJEE Versus BIBEK BHATTACHARJEE AND 2 ORS	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
5	AB/2492/2024	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
6	AB/2508/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR S HUSSAIN	PP, ASSAM
ADMISSION				
7	WP(C)/5826/2022 PART-HEARD, FIXED	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA
8	WP(C)/1694/2021 B/O	KETEKIBARI HIGH SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. R ALI H M ALI MS N CHATTERJEE MR. M B ISLAM	SC, SEC. EDU.

9	WP(C)/4278/2021 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
	WITH WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
	WP(C)/5208/2021 B/O	SHAHARUL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEBA
	WP(C)/6906/2021 B/O	MANIK ALI AND 17 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
	WITH WP(C)/6931/2021	TARAP ALI AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WP(C)/5963/2022 B/O	NUR JAHAN BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR S HUSSAIN MR M HOQUE	SC, ELEM. EDU GA, ASSAM SC, AG MR. DITUL DAS (R-9) MR. R RAHMAN (R-9) SC, FINANCE
	CRP(IO)/14/2024 FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS Versus SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA
	CRP/71/2024 FIXED	MOKADDAS ALI Versus MD. LABU MIA	MR. B C DAS MS. I DAS	MR. S C KEYAL MS P DAS MS P DAS MS S DAS MS S DAS MS. A AGARWAL MS. A AGARWAL
	MACApp./499/2024	NIPUL KALITA Versus M/S NEW INDIA ASSUANCE CO LTD AND 3 ORS F	MR. A BHATTACHARYYA	
	MACApp./500/2024	UNITED INDIA INSURANCE COMPANY LTD Versus CHILA JAYCHOWAL @ SHILA JAISWAL AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2937/2024 in MACApp./500/2024	UNITED INDIA INSURANCE COMPANY LTD Versus CHILA JAYCHOWAL @ SHILA JAISWAL AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

22	WP(C)/2214/2024 FIXED	NOORUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU
23	WP(C)/3204/2024 B/O	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.
24	WP(C)/3210/2024 B/O	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.

BAIL HEARING (BA)

25	Bail Appln./2561/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SEWALI DEVI SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MR. S U AHMED MRS R BEGUM MR A HAWARI MS. A LALA	PP, ASSAM
----	--	---	--	-----------

FOR HEARING U/O XLI RULE II C.P.C.

26	RSA/58/2024	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR	
27	RSA/173/2024 B/O	ON THE DEATH OF MD ABDUL JABBAR HIS LEGAL HEIRS AMBIYA KHATUN @ AMBIA KHATUN AND 4 ORS Versus ON THE DEATH OF GIRISH CH NATH HIS LEGAL HEIRS SWAPNA BORKAKATI AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	

ORDERS

28	I.A.(Civil)/957/2022 FIXED in RSA/50/2014 WITH RSA/50/2014 WITH I.A.(Civil)/956/2022 in RSA/50/2014 WITH I.A.(Civil)/958/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI, MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI, ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI, ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH MR.C BARUAH MR.D BARUAH MR.T BARUAH MR. B BARUAH MR. B BARUAH	MR.R ALI MR.H N ISLAM
29	I.A.(Civil)/3659/2022 B/O in RFA/8588/2022 WITH RFA/8588/2022 (Filing Number)	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS.	MR B BURAGOHAIN MR. P K GOGOI MRS. B TALUKDAR MR J P KACHARI	MR B SHARMA
30	MACApp./310/2023 WITH LCR, B/O	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS. F RIJU MANI DAS AND ANR Versus RAJIBUL AMIN AND 2 ORS	MR B BURAGOHAIN MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	

31	I.A.(Civil)/746/2023 B/O in MACApp./1629/2023	MANSUR ALI Versus YARAT ALI AND 2 ORS .	MR. J SARMAH	MR. S DUTTA (R-2) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2) MR S DUTTA (R-2)
	WITH MACApp./1629/2023 (Filing Number)	MANSUR ALI Versus YARAT ALI AND 2 ORS . B	MR. J SARMAH	
32	I.A.(Civil)/2328/2023 FIXED in RSA/9283/2023	MD LIYAKAT ALI Versus MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN
	WITH RSA/9283/2023 (Filing Number)	LIYAKAT ALI Versus MARTUJA ALI B	MR. I CHOUDHURY	
33	I.A.(Civil)/250/2024 B/O in MACApp./15041/2023	REZIA BEGUM AND 2 ORS. Versus MAHESWARI BASUMATARY AND 5 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	MS. R D MOZUMDAR (r-5) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./15041/2023 (Filing Number)	MUSSTT. REZIA BEGUM Versus MAHESWARI BASUMATARY AND 5 ORS. F	MR. J SARMAH	
34	CRP(IO)/298/2024 WITH LCR, FIXED	SUNITA DAS Versus DILIP KUMAR DEKA	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR F HAQUE
35	I.A.(Civil)/2297/2024 FIXED in CRP/443/2016	SUNAYNA ARYA Versus MUKIBUR RAHMAN	MS M D MEDHI MS M D MEDHI MS J KALITA MR S J BARUAH	MS. D SONOWAL MR R ALI MR. R ALI MS. M SHARMA MS. C SARMA
	WITH CRP/443/2016	MUKIBUR RAHMAN Versus SUNAYNA ARYA	MR. R J BORDOLOI MS. D SONOWAL MR. R ALI MS. M SHARMA MS. C SARMA	MRS. R MOMTAZ MR. M A LASKAR MS M D MEDHI MS M D MEDHI MS J KALITA MR. M ALI MS R BORAH MR. A I UDDIN
36	I.A.(Civil)/2824/2024 in MACApp./138/2020 (D/O), B/O in MACApp./138/2020	JESMINA KHATUN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. F A HASSAN	MR. R C PAUL
37	I.A.(Civil)/2860/2024 in Mat.App./10379/2024	XXXXXXX Versus XXXXXXX	MR. R SARMA MR G CHAMUAH MS. S D SAIKIA	
	WITH Mat.App./10379/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
	WITH I.A.(Civil)/10381/2024 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. R SARMA	
38	WP(C)/2999/2024 B/O	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, HIGHER EDU GA, ASSAM MR. P HAZARIKA (R-7) P. BORAH(R-7) MR. H S BORAH(R-7) MR. R A CHOUDHURY(R-8) MR. R A MAZUMDER(R-8) SC, WPT AND BC

HEARING

39 [RERA APPEAL/1/2023](#)
WITH LCR, FIXED

M/S ARYA ERECTORS INDIA PVT. LTD.
Versus
PADUM DEORI AND ANR

MR. N DEKA
MR. M GOGOI

MR S DAS (FOR
CAVEATOR)

WITH
[I.A.\(Civil\)/3189/2022](#)
in RERA APPEAL/1/2023

M/S ARYA ERECTORS INDIA PVT. LTD.
Versus
PADUM DEORI AND ANR.

MR. N DEKA
MR. M GOGOI
MR A R BAROOAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOOND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6303/2013 FIXED	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
MOTION				
2	WP(C)/6564/2021 WITH WP(C)/1842/2019 (D/O)	M/S KESHARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR S CHAKRABORTY MR. M SMITH MR M HOQUE MR G BORDOLOI V SOLO	MR. K GOGOI, GA, ASSAM MR A KALITA (SC, DISTRICT INDUSTRIES AND COMMERCE CENTRE) MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT)
	WITH I.A.(Civil)/1451/2022 in WP(C)/6564/2021	M/S KESHARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR G BORDOLOI V SOLO	GA, ASSAM
3	Cont.Cas(C)/419/2024 FIXED	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. I BORTHAKUR
4	Cont.Cas(C)/500/2024	RUKMINI DAS ALIAS RUKMINI TALUKDAR Versus GYANENDRA DEV TRIPATHI IAS AND ANR	MR. R Deka	
5	WP(C)/4790/2024	MAJIBUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TAHBILDAR MS N N SHARMA	SC, CO OP GA, ASSAM
6	WP(C)/4804/2024	JAMIR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN SMTI H DEVI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
7	WP(C)/4805/2024	SURUJ ALI Versus THE STATE OF ASSAM AND 2 ORS	MD B ISLAM MR. S S AHMED S SULTANA	GA, ASSAM SC, REVENUE
8	WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTHIA	GA, ASSAM DY.S.G.I.

9	WP(C)/4813/2024	M/S SOHAM ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	SC, PWD ROAD GA, ASSAM SC, G M D A SC, REVENUE
ORDER NO STEPS				
10	WP(C)/2525/2022	SURJYA STEEL ENGINEERING WORKS (SHIP BUILDERS AND FABRICATORS) Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DEKA MR. K K DEKA MR N J KUMAR MR D DEKA MR. R KAMAN	GA, ASSAM SC, AUWS AND SB
WITH				
11	WP(C)/2457/2022	SURJYA STEEL ENGINEERING WORKS (SHIP BUILDERS AND FABRICATORS) Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DEKA MR. K K DEKA MR N J KUMAR MR D DEKA MR. R KAMAN	GA, ASSAM MR. S P CHOUDHURY (R- 2,3,4,5)
12	WP(C)/2300/2023	M/S VIDYUT METALLICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
13	WP(C)/3960/2023 WITH OFFICE NOTE, ARISING OUT OF 266(AP)/2023	JUMMI TAIPODIA AND 6 ORS Versus THE NATIONAL HYDRO POWER CORPORATION (NHPC) AND 3 ORS.		GA, AP
ADMISSION				
14	WP(C)/387/2014	MD ABUL KASEM Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA	GA, ASSAM MR.P S DEKA
15	WP(C)/2422/2016	DR. RAMESH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR J NARAH MR J PAYENG	GA, ASSAM
16	WP(C)/2483/2016	CHANDAN KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENTELA	GA, ASSAM
17	WP(C)/2581/2016	PRABHAT RAJKHOWA Versus THE HOUSING and URBAN DEV. CORPN. LTD. HUDCO and ANR.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. C GOSWAMI
18	WP(C)/1040/2017	PRAFULLA CHANDRA DEKA and 90 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 9 ORS.	MR.D GOGOI MR.S BORTHAKUR	MR.M Z AHMED(R- 1-4) GA, ASSAM MR.A M DUTTA(R- 1-4) MR.B DUTTA R- 1-4 MS N BORDOLOI (SC,REVENUE) MR.S K SHARMA(R- 1-4) SC, POWER GRID
19	WP(C)/1008/2018	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAN, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT SC, REVENUE
20	WP(C)/5659/2018 B/O	KUMUD NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D SARMAH MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, REVENUE
21	WP(C)/3811/2019 B/O	GOLAPI RAY (DAS) AND ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MS P M SARMA	GA, ASSAM MS. N BARUAH MS B MAJUMDER SC, REVENUE

22	WP(C)/4240/2022 FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
23	WP(C)/1736/2023 FIXED	ZAKIRUL ISLAM @ JAKIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM
24	WP(C)/2577/2023 FIXED	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
25	WP(C)/3569/2023 FIXED	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
	WITH I.A.(Civil)/2287/2024 in WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
26	WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
27	WP(C)/572/2024	KADDUS ALI Versus THE GAIL (INDIA) LTD AND 5 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MD. S ALOM MR. A HUSSAIN MR. M S ALAM MS N MAHANTA N GAUTAM	MR. D SAIKIA(R-1) GA, ASSAM MR. B D CHOWDHURY(R-1) MR. R BORPUJARI(R-1) G BAISHYA (r-1) SC, GAIL MR.R.K DEB CHOUDHURY DY.S.G.I.
28	WP(C)/1638/2024 FIXED	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.
	WITH WP(C)/1641/2024	INTEGRATED DEVELOPMENT ASSOCIATION AND 17 ORS Versus THE UNION OF INDIA AND 14 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. R DEVI DY.S.G.I.
30	WP(C)/3138/2024 FIXED	RAJU MESH Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	MR. M K CHOUDHURY (r-6) GA, ASSAM MR P BHARDWAJ (r-6) MR. M SARMA (r-6) MR. M ALI(R-5) SC, G M D A SC, REVENUE
31	WP(C)/3376/2024 FIXED	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2789/2024 in WP(C)/3376/2024	BIJOY KUMAR KANU Versus BIJAY MALAKAR, MLA, TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
32	WP(C)/3392/2024 FIXED	TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
33	WP(C)/3393/2024 FIXED	TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
34	WP(C)/3417/2024 FIXED	TNS EXPRESS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH	SC, FINANCE AND TAXATION
35	WP(C)/3701/2024 FIXED	MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE

36	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r- 4,5,6) MR M CHOUDHURY (r- 4,5,6) MR P J DAS (r-4,5,6) SC, GMC
37	WP(C)/3970/2024 FIXED	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
38	WP(C)/4285/2024 FIXED	NARENDRA NATH JHA AND ANR Versus THE RESERVE BANK OF INDIA (RBI) AND ANR	MR. A CHAMUAH R BHUYAN	MR. B K SEN (R-2) MR A HUSSAIN(R-2) N HASAN(R-2) P SINGH(R-2) SC. UCO BANK
ORDERS				
39	WP(C)/320/2014 PART-HEARD, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
40	WP(C)/6159/2022	AJAY JAISWAL Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
41	WP(C)/234/2023	BORGUL ANCHALIK BAGAN BAZAR, BORGUL Versus THE GOVT. OF ASSAM AND 19 ORS.	MR. D P CHALIHA MR A ALI	SC, P AND R.D. GA, ASSAM MR. B U LASKAR (R-14) MR R M DAS (r-1) P. NAIDING (r-1) SC, REVENUE
42	Cont.Cas(C)/667/2023	MADHAV KAKOTY Versus BIKRAM KAIRI AND ANR	MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	MR. K GOGOI
43	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3)
	WITH I.A.(Civil)/2713/2024 in Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
44	WP(C)/1624/2023	M D BHARALI AND 3 ORS Versus TENGAPANI DEURI BOLIABABA THAN PARICHALANA SAMITY AND 8 ORS	MS N MAHANTA N GAUTAM MR. R CHOUDHURY	GA, ASSAM MR. S K DEORI (R-1,2) MS. SOMILA (R-1,2) SC, WPT AND BC
45	WP(C)/3356/2023	SAPIYAR RAHMAN @ SOPIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, P AND R.D. GA, ASSAM
46	WP(C)/3980/2023	GANESH TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEWAN MS. J GHOSH	SC, P AND R.D. GA, ASSAM
47	Cont.Cas(C)/429/2024 FIXED	BABUL AHMED SODIOL AND 64 ORS. Versus NISARG HIVAREA AND ANR	MR. R PHUKAN MS D DUTTA	
48	I.A.(Civil)/2901/2024 in WP(C)/7451/2017	ON THE DEATH OF JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS AND REPRESENTATIVES Versus THE STATE OF ASSAM AND 2 ORS	MR B K SINGH	GA, ASSAM
	WITH WP(C)/7451/2017	JITENDRA MOHAN BHATTACHARJEE Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MR.A K DAS MRR KARIM MR D AKRAM	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	AB/659/2024	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
2	Bail Appln./2424/2024	HARISH BANSAL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MR. INDRAJIT BHUYAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
MOTION (BA)				
3	Bail Appln./2841/2024	SUBEN BRAHMA @ NERSWN WARY Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
4	Bail Appln./2842/2024	DIPANTA CHANDRA NATH Versus THE STATE OF ASSAM	MR B MALAKAR	PP, ASSAM
5	Bail Appln./2845/2024	MOTIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
6	Bail Appln./2846/2024	SAMIRAN MONDAL Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
7	Bail Appln./2847/2024	VISHESHWAR RAY Versus THE STATE OF ASSAM	MR. N ANAND MR H ALI	PP, ASSAM
8	Bail Appln./2848/2024	MOINUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./2849/2024	RABBUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
10	Bail Appln./2851/2024	MARJINA KHATUN Versus THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM

11	Bail Appln./2853/2024	GUNARAM DAIMARY @ GUNA @ GUNARAM DAIMARI Versus THE STATE OF ASSAM		PP, ASSAM
12	Bail Appln./2854/2024	ADITYA SARMA BORUAH @ ADITYA SHARMA BARUAH Versus THE STATE OF ASSAM	MR D K BARUAH	PP, ASSAM
13	Bail Appln./2856/2024	RAJIB ROY Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
14	Bail Appln./2859/2024	PRANJIT TALUKDAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
MOTION				
15	Crl.Pet./1154/2024	M/S KIRAN PUBLICATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
16	Crl.Pet./1155/2024	JAGANATH PODDAR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH	PP, ASSAM
17	Crl.Pet./1156/2024	SHAHNUR ALOM @ SAHANUR ALOM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
18	AB/2496/2024	CHIRANJIB SAIKIA @ SANJIB SAIKIA @ BOIL Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	PP, ASSAM
19	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	AB/2509/2024	SAIFUL ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
21	AB/2515/2024	MANOJ KR NATH @ MANOJ NATH Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
22	AB/2517/2024	MOBIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
23	AB/2518/2024	ABED ALI Versus THE STATE OF ASSAM	MD A ISLAM MR. M S ALAM	PP, ASSAM
ADMISSION				
24	Crl.Rev.P./282/2023	PANKAJ KUMAR MAZUMDAR Versus RANJAN BARPATRA GOHAIN AND ANR	MR. D C KALITA MR. B K BHAGAWATI	MR. P P BORTHAKUR (R-1) MR. MAYUR DAS (R-1) MS. IVY HUSSAIN (R-1) MS. A HUSSAIN (R-1) MS. L M DAS (R-1) PP, ASSAM
25	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
26	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY)	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
27	Bail Appln./2245/2024 WITH OFFICE NOTE, FIXED	SADIQUE ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

28	Bail Appln./2262/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
29	Bail Appln./2329/2024 WITH CASE RECORD(SCANNED COPY)	DEBEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
30	Bail Appln./2438/2024 WITH CASE RECORD(SCANNED COPY)	DANIEL KITHAREE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	Bail Appln./2559/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JITEN KARMAKAR Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
32	Bail Appln./2603/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SMTI NAINAH DEVI Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
33	Bail Appln./2610/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MANGKHANLAL GUTE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	Bail Appln./2620/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
35	Bail Appln./2631/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	PP, ASSAM
36	Bail Appln./2663/2024 WITH OFFICE NOTE, FIXED	TAJUL AHMED Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
37	Bail Appln./2697/2024 FIXED	KAMALESWAR BORA Versus THE STATE OF ASSAM	MR. D K KOTOKY MR. N BORUAH MR J P CHAUHAN	PP, ASSAM
38	Bail Appln./2767/2024 FIXED	UJJAL NAYAN HANDIQUE Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. M KHATANIAR MR D K BHATTACHARYYA	SPECIAL PP ASSAM
39	Bail Appln./2768/2024 FIXED	BEDANGA KUMAR KASHYAP Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. M KHATANIAR MR D K BHATTACHARYYA	SPECIAL PP ASSAM
	WITH I.A.(Cri.)/872/2024 in Bail Appln./2768/2024	BEDANGA KUMAR KASHYAP Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	SPECIAL PP ASSAM
40	Bail Appln./2782/2024 FIXED	MD JUNMONI BHUYAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM
BAIL HEARING				
41	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
42	AB/1638/2024 WITH CASE RECORD(SCANNED COPY)	ANJAN SINGHA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
43	AB/2072/2024 FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
44	AB/2319/2024 FIXED	GULZAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI R L CHUTIA	PP, ASSAM
45	AB/2382/2024 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	M.A. ISLAM MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM

46	Bail Appln./2688/2024 FIXED	PAWAN CHOUDHURY Versus THE STATE OF ASSAM	MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
ORDERS				
47	Crl.A./308/2018 WITH OFFICE NOTE, LCR 4 FILES, FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
48	W.P.(Crl.)/29/2023 WITH LCR	MONURANJAN NATH Versus THE STATE OF ASSAM AND ANR	MS P AGARWAL MR. B J DAS	MR B P BORAH (r-2) MR P J DUTTA (r-2) A KALITA (r-2) MISS. J GOGOI (r-2) PP, ASSAM
49	Crl.A./210/2024 WITH OFFICE NOTE, LCR 3 FILES, FIXED	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
	WITH I.A.(Crl.)/619/2024 in Crl.A./210/2024	INDRAJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR D J HALOI MR S A HUSSAIN MR R BARMAN MR. G BORA	PP, ASSAM
50	I.A.(Crl.)/862/2024 CRL.PET. 102/2024(D/O), WITH LCR 2 FILES(SCANNED COPY) in Crl.Pet./102/2024	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM,	MS. K VERMA MS. K VERMA	PP, ASSAM
51	I.A.(Crl.)/883/2024 in Crl.A./7994/2024	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
	WITH Crl.A./7994/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
	WITH I.A.(Crl.)/7996/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR G	MR. M A MONDAL	
52	I.A.(Crl.)/889/2024 in Crl.Rev.P./7919/2024	SWMKHWR BRAHMA Versus SULEKHA BRAHMA	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	
	WITH Crl.Rev.P./7919/2024 (Filing Number)	SWMKHWR BRAHMA Versus SULEKHA BRAHMA (H)	MR R DHAR	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024

13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/6760/2023 AT 10:30 AM	PANKAJ MOHAN YEIN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
WITH 2 WP(C)/6592/2023	SABITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE
MOTION (BA)			
3 Bail Appln./2656/2024 WITH OFFICE NOTE	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4 Bail Appln./2855/2024	PAOMINTHANG Lhanghal Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION			
5 WP(C)/4023/2024 FIXED	AJOY DUTTA Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
ORDER (STAY VACATING)			
6 I.A.(Civil)/253/2024 in WP(C)/7520/2023	HABIBUR RAHMAN Versus MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE

	WITH WP(C)/7520/2023	MD. KITAB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (R 7) MR. S K DAS (R 7) MR. S DUTTA (R-5) MS. Z R MAJUMDAR (R 7) SC, REVENUE
ORDER NO STEPS				
7	WP(C)/2059/2020	PURNA BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. M H LASKAR MR H HASSAN	SC, CO OP
ADMISSION				
8	WP(C)/2889/2011	ON THE DEATH OF DILIP KR. MAZUMDAR HIS LEGAL HEIRS SUCHETA MOZUMDER, W/O LT. DILIP KUMAR MAZUMDAR Versus THE GAUHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR.S P ROY MR.R P N SINGH MS.M TALUKDAR MS. K KALITA	MS.M HAZARIKA MR.A K JAIN MS.R D MOZUMDAR SC, G M D A
	WITH MC/2189/2011 in WP(C)/2889/2011	DR. PRASANNA KUMAR MOZUMDAR Versus DILIP KR. MAZUMDAR	MR. S P ROY MR. A K JAIN MS. R D MOZUMDAR MR. R P N SINGH MS. R BEGUM MS. M TALUKDAR MS. K KALITA MR. K RAJBONGSHI MRS. S KUMARI	MS. M HAZARIKA SC, G M D A
9	WITH WP(C)/948/2011	DR. PRASANNA KUMAR MOZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.A K JAIN MS.R D MOZUMDAR	GA, ASSAM MR.S P ROY MR.R P N SINGH MR J DAS, (R.4.a., R.4.b, R.4.C) MR.S BORA MS.A TALUKDAR MR.K RAJBONGSHI MS.D CHAKRABORTY SC, GMC SC, G M D A
10	WP(C)/585/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
11	WITH WP(C)/180/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
12	WITH WP(C)/582/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN MR.P K PODDAR	MR.D P BORAH SC, PWD
13	WITH WP(C)/696/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MR.Z MUKIT SC, PWD
14	WITH WP(C)/732/2015	MAHABIR PRASAD AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.P K PODDAR MR.S KHAN	MR.D P BORAH SC, PWD(R1-5)

15	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
16	WP(C)/361/2016	MD. HARUS ALI @ HARUS ALI BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS	MR. B. J. TALUKDAR (SC, REVENUE DEPARTMENT) SC, FOREST MR. R. BARPUJARI(SC, REVENUE DEPARTMENT)
17	WP(C)/661/2016	BIKRAM BORO Versus THE UNION OF INDIA and 5 ORS	MR. A ALAM MR. ALHAJJ INAM UDDIN	GA, ASSAM C.G.C. MR. S SARMA R-6 MS. B SARMA (R-1) MR. G GOSWAMI(R-6) ASSTT.S.G.I.
18	WP(C)/1369/2016 FIXED	SMTI MANDIRA KULI and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA MR M SARMA	GA, ASSAM SC, REVENUE
19	WP(C)/908/2017 FIXED	SMT. USHA DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.N UPADHAYA MR. R M DEKA MS.H M PHUKAN	GA, ASSAM SC, REVENUE DEPTT
20	WP(C)/2359/2018	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM
21	WP(C)/8851/2018	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. S S ROY (R1, R2, R3) MR. S BORTHAKUR (R1, R2, R3)
22	WP(C)/743/2019	M/S. BISHNU PADA PAUL AND ANR. Versus THE UNION OF INDIA AND 4 ORS	MR. P SARMAH MR B SINHA MR. M GOGOI MR. S UPADHAY	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
23	WP(C)/3689/2019	RAJINI DIRIKS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. A K BARUAH	MR N DUTTA GA, ASSAM MR. B TALUKDAR
24	WP(C)/6603/2019	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
25	WP(C)/7655/2019	RAM SWAROOP JOSHI Versus THE UNION OF INDIA AND 2 ORS	MS KEWI MS M HAZARIKA	MS. B SARMA ASSTT.S.G.I.
	WITH			
26	WP(C)/2900/2019	DEEPAK SINGH AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA	ASSTT.S.G.I.
27	WP(C)/2278/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	SC, FINANCE AND TAXATION
	WITH			
28	WP(C)/2250/2020	M/S. LEELA TEA INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, TAXES
29	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE

30	WITH WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
31	WP(C)/3852/2021 FIXED	M/S RAMKY- TK JV Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST SC, TAXES
32	WITH WP(C)/3767/2020	M/S RAMKY TK JV Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	ASSTT.S.G.I. SC, FINANCE DEPTT. SC, TAXES
33	WP(C)/1645/2023 FIXED	GAUTAM BANERJEE Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST DY.S.G.I.
34	WP(C)/3044/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
35	WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
36	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
37	WP(C)/958/2024 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
38	WP(C)/1825/2024 CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
39	WP(C)/2387/2024 B/O	NIRANJAN MAHANTA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B D KONWAR SR. ADV. (r-5) MR. R KALITA (r-5) MR. S S ROY (r-1) MR H AGARWAL (r-5) MR J SINGH (r-5) MS M ZOMUANPUII (r-5) MS V V THANYU (r-5) DY.S.G.I. SC, I O C
40	WP(C)/3326/2024 FIXED	NABAJYOTI NAGAR KHOWA PANI JUGAN AACHONE PARICHALANA SAMITTEE Versus THE STATE OF ASSAM AND 10 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM MR. P J SAIKIA, SR. ADV (R9, 10, 11) MR. P BORDOLOI (R9, 10, 11) SC, P H E

41	WP(C)/3578/2024 FIXED	HD ENGINEERING AND SERVICES Versus POWERGRID CORPORATION LIMITED AND ANR	MR. S DAS MR K DAS	MR. D DEKA(R-1,2) SC, POWER GRID
42	WP(C)/4108/2024 CAVT. NO.07782/024, FIXED	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. M K DAS (3,4,5) MR. M K DAS (3,4,5) DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/2936/2024 in WP(C)/4108/2024	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. L N DIHINGIA	GA, ASSAM MR. S S ROY MR. M K DAS (3,4,5)
<u>BAIL HEARING</u>				
43	AB/1918/2024 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<u>ORDERS</u>				
44	Cont.Cas(C)/577/2014 IN WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O), FIXED	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
45	WP(C)/6967/2016	MOZAMMEL HOQUE Versus THE STATE OF ASSAM and 8 ORS.	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAMR. 1-4
46	I.A.(Civil)/1501/2019 in WP(C)/5541/2008	ON THE DEATH OF BIRAJ SUTRADHAR, HIS LEGAL HEIRS Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. N GOSWAMI (GA, ASSAM, R-6) MR S KHOUND (R- 1(a),1(b),1(c),2,3,4)
47	I.A.(Civil)/3666/2019 in WP(C)/4207/2019	SIDDHARTHA BHATACHARYA Versus ANIL KUMAR AGARWAL	MS. M BHATTACHARJEE MS. M BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. A K BHUYAN SC, GMC SC, G M D A
	WITH WP(C)/4207/2019	ANIL KUMAR AGARWAL AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	MR S S DEY GA, ASSAM MS. M BHATTACHARJEE MR. D J KAPIL SC, G M D A SC, GMC
48	I.A.(Civil)/1037/2020 CAVT./911/2019 in WP(C)/7892/2019	RAMJI SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B D DEKA MR. M DAS MR. N CHAUDHURY	MR. B PATHAK
	WITH WP(C)/7892/2019 CAVT. NO. 0911/2019	RAMJI SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. C K NATH MR. B D DEKA MS. M DEKA MR. M DAS MR. N CHAUDHURY	GA, ASSAM MR. B PATHAK SC, GMC FOR CAVEATOR
	WITH I.A.(Civil)/4057/2019 in WP(C)/7892/2019	M/S ASMI COMMERCIALS PVT LTD Versus RAMJI SINGH AND 6 ORS	MR. B PATHAK	MR. C K NATH

49	Cont.Cas(C)/353/2021	JYOTISH CHOUDHURY Versus ANUJ BORGHAIN AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. B GOGOI (R-2) MR. D NATH(R-1) MR P NAYAK (R-2) MR A CHALIHA (R-2) O ASSUMI(R-1)
50	WP(C)/185/2022	NANHELAL SAH Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
51	Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS and ORS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR. S BORA (R-3)
52	Cont.Cas(C)/484/2022	DIGANTA RABHA Versus SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	MR. N UPADHAYAY
	WITH WP(C)/3522/2022	DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
54	Cont.Cas(C)/752/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
55	Cont.Cas(C)/757/2022	SMTI. MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
56	Cont.Cas(C)/758/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
57	Cont.Cas(C)/767/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-2)
58	Cont.Cas(C)/770/2022	BAKUL CHANDRA BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
59	I.A.(Civil)/1221/2022 in WP(C)/8990/2019	R.K. CHANDRAKANTA SINHA AND ANR. Versus THE UCO BANK AND 2 ORS.		MR. M SHARMA
	WITH WP(C)/8990/2019	R.K. CHANDRAKANTA SINHA AND ANR. Versus THE UCO BANK AND 2 ORS.	MS. D SINHA MS. M BHATTACHARJEE MS. A BEGUM MS P BORUAH	
60	WP(C)/4337/2022	M/S LAXMI MOTORS Versus THE UNION OF INDIA AND 5 ORS	MR. T BARUAH	SC, NHAI ASSTT.S.G.I.
61	Cont.Cas(C)/402/2023	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
62	I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
63	I.A.(Civil)/2727/2024 in WP(C)/6875/2019	MILAN DEBNATH AND 4 ORS. Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR B DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	WITH WP(C)/6875/2019	NIKHIL CHANDRA DEV NATH AND 25 ORS. Versus UNION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR B DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE

64 [I.A.\(Civil\)/2839/2024](#)
in WP(C)/210/2024

OIL AND NATURAL GAS CORPORATION
LIMITED AND 4 ORS

MR. D SAIKIA
MS N K DEVI
MR N ANIX SINGH
MS. PADMINI BARUA

MR K P PATHAK

WITH
[WP\(C\)/210/2024](#)

M/S SPECTRON ENGINEERS PRIVATE
LIMITED AND ANR

MR. K P PATHAK
MR BHARGAV DAS
MR ARINDAM BARUAH

MR G N SAHEWALLA (r-1
to 5)
MR. D SAIKIA(R-1 TO 5)
MS N K DEVI
MS N K DEVI
MR N ANIX SINGH(R-1 TO
5)
MR N ANIX SINGH(R-1 TO
5)
MS. PADMINI BARUA(R-1
TO 5)
SC, ONGC
MR. N A SINGH

Versus
OIL AND NATURAL GAS CORP LTD AND 4
ORS

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2843/2024	SOURAV BAIDYA AND ANR. Versus THE STATE OF ASSAM	MR. S C KEYAL P K KHAKHOLIA K JAIN	PP, ASSAM
2	Bail Appln./2844/2024	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
3	Bail Appln./2858/2024	RUSHIKESH KISAN SHINDE Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
4	Bail Appln./2860/2024	MUKITUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
MOTION				
5	Crl.Pet./1064/2024 FIXED	RAKESH KALITA Versus THE STATE OF ASSAM AND ANR	MR. S BORA	PP, ASSAM
6	AB/2062/2024	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
7	AB/2063/2024	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
8	AB/2419/2024 FIXED	SEMIMUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR M HOQUE MR. A AHMED MS J BEGUM	PP, ASSAM
9	AB/2495/2024	DHIRAJ RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	PP, ASSAM
10	AB/2499/2024	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM

11	AB/2500/2024	GOLZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY H R KHAN	PP, ASSAM
12	AB/2505/2024	SULTAN AMIN Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
13	AB/2506/2024	ANKURJYOTI NATH Versus THE STATE OF ASSAM	MR. N ISLAM MR K THAKUR	PP, ASSAM
14	AB/2511/2024	IMRAN @ IMRAN DEWAN @ DHAN Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	AB/2514/2024	AMAN KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
16	AB/2520/2024	MD SANOWAR HUSSAIN ALIAS SANOWAR ALI Versus THE STATE OF ASSAM	MS A KHATUN	PP, ASSAM
17	AB/2526/2024	BADSHA MIYA Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./1672/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
19	Bail Appln./1889/2024 WITH OFFICE NOTE, FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	MR. A T SARKAR (R-2) MR H AHMED(R-2) PP, ASSAM
20	Bail Appln./2280/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBANJAN SAHA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
21	Bail Appln./2378/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
22	Bail Appln./2494/2024 FIXED	GOPI NATH SARKAR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE MR T T MONI MR. R I DEWAN	PP, ASSAM
23	Bail Appln./2545/2024 FIXED	FARUD ALI Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR MS. B SAIKIA A R AHMED K HUSSAIN	PP, ASSAM
BAIL HEARING				
24	AB/3993/2023 FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
25	AB/1236/2024 FIXED	DEVO CHANDARA SONOWAL Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
26	AB/1354/2024	HAZRAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
27	AB/1490/2024 FIXED	KRISHNA KANT NATH Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM

28	AB/1569/2024 FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. U CHOUDHURY, Legal aid counsel, (R-2) PP, ASSAM
29	AB/1579/2024	NARAYAN DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM MR. H KAKATI	PP, ASSAM
30	AB/1646/2024	PANKAJ KALITA @ PISLA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY MS. D SARMA	PP, ASSAM
31	AB/1652/2024	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
32	AB/1668/2024	DURLAV KONWAR Versus THE STATE OF ASSAM	MR. A R SHOME M. BORUAH	PP, ASSAM
33	AB/1875/2024 FIXED	KUMAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
34	AB/2009/2024 B/O	MOHOR ALI @ MOHOR ALI MOLLAH Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
35	AB/2021/2024 FIXED	KRISHNA GOGOI @ AKASH GOGOI Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
36	AB/2043/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	MR. R PHUKAN (INFORMANT) PP, ASSAM
37	AB/2104/2024 FIXED	ADIL JAVED KHANIKAR @ ADIM JAMAT Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
38	AB/2141/2024 AB 1493/2024(D/O), FIXED	MOZIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
39	AB/2213/2024 FIXED	ASADUL HAQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
40	AB/2214/2024 FIXED	MUJAMAL HUSSAIN ALIAS MUJAMIL ISLAM Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
41	AB/2280/2024	FARUK ALI @ OMAR FARUK Versus STATE OF ASSAM	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
42	AB/2361/2024 FIXED	HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
43	AB/2388/2024 FIXED	RAHAM ALI AND ANR Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
44	AB/2397/2024 FIXED	MD EUNUS ALI Versus THE STATE OF ASSAM	MR. S J SARMAH MD A ISLAM S W HUSSAIN	MR. RASHIDUL ISLAM (INFORMANT) PP, ASSAM
45	AB/2401/2024 FIXED	NAREN TELI Versus THE STATE OF ASSAM	MR. R DE MR. M K SARMA MR H DAS MR. P TELI	PP, ASSAM
46	AB/2450/2024 FIXED	PAPU DAS @ PAPPU DAS Versus THE STATE OF ASSAM	MR. B K SEN MR F HAQUE MR A HUSSAIN MS. MONIKA DAS N HASAN	PP, ASSAM

ORDERS

47	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
48	W.P.(CrI.)/5/2024	FIVE D ENTERPRISES AND ANR Versus BAJAJ FINANCE LIMITED AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	GA, ASSAM MR. A K SAHEWALLA (r-1) MR. W SHARMA (r-1) MS Z DOLEY (r-1)
49	I.A.(CrI.)/564/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Rev.P./434/2023 WITH CrI.Rev.P./434/2023	SADDAM HUSSAIN, Versus AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MR. A ALI MS. M KHATUN
		SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN
HEARING				
50	I.A.(CrI.)/190/2024 WITH LCR 8 FILES, FIXED in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
		BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./369/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
2	Crl.Rev.P./516/2023 WITH LCR 2 FILES, FIXED	TARUN DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM
3	Crl.Pet./1248/2023 FIXED	ABDUL KAIUM PRADHANI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A RAHMAN	MR. N ALAM R K (R-3) PP, ASSAM
4	Crl.Pet./306/2024 WITH LCR 1 FILE(SCANNED COPY)	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
5	Crl.Pet./310/2024 FIXED	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS N AKTAR	MS. M. KHATUN (R-2,3) PP, ASSAM
6	Crl.Pet./945/2024 FIXED	PRASHANT KUMAR TEWARI AND 6 ORS Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. M DAS MR. A DAS	MR. K GOGOI(CGC) MR. K K PARASAR (R-1,R-2) DY.S.G.I. PP, ASSAM
7	Crl.Pet./949/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	MAJAN MIA @ APTAR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. M H RAJBARBHUIYAN (R-2) MRS. R CHETRI (R-2) MS. S RASUL (R-2) PP, ASSAM
8	Crl.Pet./970/2024 FIXED	PAROMITA LODH Versus THE STATE OF ASSAM AND ANR	MS S DAS	MR. D HUSSAIN (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM
9	Crl.Pet./1404/2023	SUDIP SAHA Versus THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	MS. S DAS (R-2) PP, ASSAM
10	Crl.Pet./1074/2024 FIXED	COLONEL RANBIR ROY AND 4 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. R K D CHOUDHURY	PP, ASSAM SPL. PP, C.B.I.

BAIL HEARING (BA)

11	Bail Appln./2152/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ALI AHMED Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
ORDERS				
12	Crl.Rev.P./17/2019 WITH LCR 2 FILES(SCANNED COPY), FIXED	SADEK ALI Versus HINDUJA LEYLAND FINANCE LTD.	MR. M RAHMAN MS A AHMED	
13	Crl.A./248/2023 1 Y 7 M 17 D.:WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM
14	Crl.Rev.P./477/2023	KHAGEN HALOI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BARUAH S BORGHAIN MR BAPLU CHAKMA	PP, ASSAM
15	CRL.A(J)/18/2024 WITH LCR (FIVE FILES).	KISHORE MEDHI Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI	PP, ASSAM
16	Crl.Pet./152/2024 FIXED	V MUTHUKRISHNAN Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
17	Crl.Pet./569/2024 WITH LCR 4 FILES(SCANNED COPY)	DULEN GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
18	Crl.Pet./690/2024 WITH LCR 1 FILE(SCANNED COPY)	SOFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
HEARING				
19	Crl.Rev.P./130/2011 WITH LCR 4 FILES, FIXED	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
20	WITH Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH- I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2828/2024	SUJAN MIAH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./2850/2024	BIKRAM KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
MOTION				
3	CRP(IO)/359/2024	INDIAN OIL CORPORATION LTD., Versus LEGAL HEIR OF MUKTI HAZARIKA, NAMELY NAROTTAM HAZARIKA	MR. A SARMA MR. K KALITA	
4	CRP(IO)/360/2024	RAKESH SHARMA AND ANR Versus SWARAJ CHOUDHURY AND 2 ORS.	MR. S P ROY JYOTISH DAS MS. V RAI	
5	CRP(IO)/361/2024	MD. MOZAMIL HOQUE MIR AND 3 ORS Versus MD. ISHAD HUSSAIN MIR AND 4 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA	
6	AB/2512/2024	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM
ADMISSION				
7	MACApp./320/2023 WITH OFFICE NOTE	JAYA BORA AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
8	WITH MACApp./321/2023	SADHAN KARMAKAR Versus NATIONAL INSURANCE CO. LTD. AND AND.	MR. A R AGARWALA MR ADITYA AGARWALA	

9	WITH MACApp./322/2023	DHARMAN DAS @ DHARMENDRA DAS Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
10	WITH MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH I.A.(Civil)/2367/2023 in MACApp./323/2023	SHILA BHOWMIK @ DEBNATH AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
11	WITH MACApp./324/2023	MANOWARA KHATUN AND 3 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
12	CRP/27/2024 WITH LCR, FIXED	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN
13	MACApp./495/2024	SAIDUL HAQUE Versus HASAN ALI AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED	
14	MACApp./496/2024	THE ORIENTAL INSURANCE CO LTD Versus SHYAMALI MODAK AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/2895/2024 in MACApp./496/2024	THE ORIENTAL INSURANCE CO LTD Versus SHYAMALI MODAK AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
15	MACApp./497/2024	ORIENTAL INSURANCE COMPANY LTD Versus BANTI TUMUNG @ RAHANG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A N IQBAL FOR CAVEATOR
	WITH I.A.(Civil)/2894/2024 in MACApp./497/2024	ORIENTAL INSURANCE COMPANY LTD Versus BANTI TUMUNG @ RAHANG AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A N IQBAL FOR CAVEATOR
16	MACApp./498/2024	RUKMINI DAS Versus M/S IFFCO TOKIO GENERAL INSURANCE CO LTD AND ANR H	MR. A BHATTACHARYYA	
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2554/2024 WITH SCANNED COPY OF CASE RECORD	MITHILESH KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
18	Bail Appln./2662/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAMIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/174/2024	NAZRUL HAQUE AND 9 ORS Versus KHADEZA KHATUN AND 7 ORS	MR. P KHATANIAR MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	

WITH
[I.A.\(Civil\)/2932/2024](#)
in RSA/174/2024

NAZRUL HAQUE AND 9 ORS
Versus
KHADEZA KHATUN AND 7 ORS

MR. P KHATANIAR
MS. M BORDOLOI
MR. A DAS
MR. N I KHAN
MR. T SARMA

ORDERS

- 20 [MACApp./104/2023](#) MAMATA ARYA AND 4 ORS. MR. A SARMA MS S MOCHAHARI
Versus
M/S NEW INDIA ASSURANCE CO. LTD. F
- 21 [CRP\(IO\)/182/2023](#) RIZWAN ALI MR. J I BORBHUIYA MR. A K GUPTA (R-1,2,3)
WITH LCR, FIXED MR. L MOHAN MR. R S MISHRA (R-1,2,3)
Versus
MD MAFAZUL HUSSAIN AND 9 ORS MRS. K H CHOUDHURY
- 22 [MACApp./299/2023](#) MAJANI SAIKIA MR. B K JAIN MS L SHARMA (r-1)
Versus
THE NEW INDIA ASSURANCE COMPANY LTD. 2 ORS. MR. N DAS
- 23 [Tr.P.\(C\)/72/2024](#) RUNUMI NATH MR. D HAZARIKA MRS M D CHOWDHURY
FIXED **Versus** MR. R PHUKAN MR. N BARUAH
GAUTAM SAIKIA MR. S J SARMAH C M DEKA
- 24 [Tr.P.\(C\)/73/2024](#) SONALI DAS MR. DILIP DEY MR. P J SAIKIA, SR. ADV
FIXED **Versus** MS T NANDI MR. P BORDOLOI
R K MAHANTA
- 25 [Tr.P.\(C\)/75/2024](#) GOLERA BEGUM MR. S A AHMED
FIXED **Versus** MR. F A AHMED
A. KHANAM
C S KAMTHONG
- 26 [Tr.P.\(C\)/77/2024](#) MOUTUSHI SEN (DEB) MR S DAS
FIXED **Versus** P J DAS
- 27 [MACApp./257/2024](#) THE ORIENTAL INSURANCE COMPANY MR. R D MOZUMDAR MR. K N KALITA (R-1)
FIXED LTD MS. C MOZUMDAR MR. B ISLAM (R-1)
Versus MR. S P SHARMA
- 28 [MACApp./285/2024](#) FIROTI KHATUN @ FIROTI BIBI @ PHIRUTI MR H DAS MR. A J SAIKIA
FIXED KHATUN MR. B C DEKA M CHETIA
Versus D BARUAH MR. S. PEGU
THE MANAGER LEGAL, SHRIRAM
GENERAL INSURANCE CO. LTD. AND 2
ORS (A)
- 29 [MACApp./377/2024](#) JULMAT ALI MR. A MANNAF
FIXED **Versus** MUSTAFIJUR RAHMAN
MD A S ALI
- 30 [I.A.\(CrI.\)/779/2024](#) SRI SANDEEP GARODIA MS. B S GOYAL PP, ASSAM
AB 1152/2024(D/O), WITH OFFICE **Versus** MR. A J HAZARIKA
NOTE MR. N RAJMEDHI
in AB/1152/2024 MS. P N SUMI
WITH
- 31 [I.A.\(CrI.\)/778/2024](#) SRI SANDEEP GARODIA MS. B S GOYAL PP, ASSAM
AB 892/2024(D/O) **Versus** MR. A J HAZARIKA
PRAKASH AGARWALA MS. N RAJMEDHI
MS. P N SUMI
- 32 [I.A.\(Civil\)/2192/2024](#) LEARNERS EDUCATION TRUST AND 2 MR. L TALUKDAR
in FAO/7620/2024 ORS MR. H TALUKDAR
Versus MR. J RAJBONGSHI
DR. SANJAY KUMAR GUPTA
- WITH**
[FAO/7620/2024](#)
(Filing Number)
- WITH**
[I.A.\(Civil\)/7621/2024](#)
(Filing Number)
- LEARNES EDUCATION TRUST AND 2 ORS MR. L TALUKDAR
Versus
DR SANJAY KUMAR GUPTA F
- LEARNES EDUCATION TRUST AND 2 ORS MR. L TALUKDAR
Versus
DR SANJAY KUMAR GUPTA F

33	I.A.(Civil)/2242/2024 FIXED in MACApp./2655/2024	SEKHBOR ALI Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	
	WITH MACApp./2655/2024 (Filing Number)	SEKHBOR ALI Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS E	MR. M TALUKDAR	
34	I.A.(Civil)/2256/2024 FIXED in FAO/12341/2023	BABUL AHMED SODIOL Versus IMRANA BEGUM BORBHUIYA	MR. R PHUKAN	
	WITH FAO/12341/2023 (Filing Number)	BABUL AHMED SODIOL Versus IMRANA BEGUM BORBHUIYA	MR. R PHUKAN	
35	I.A.(Civil)/2283/2024 FIXED in MACApp./382/2024	ORIENTAL INSURANCE CO. LTD. Versus RUKMINI CHINTEY AND 6 ORS.	MS. M CHOUDHURY	
	WITH MACApp./382/2024	ORIENTAL INSURANCE CO. LTD. Versus RUKMINI CHINTEY AND 6 ORS.	MS. M CHOUDHURY	
36	I.A.(Civil)/2822/2024 in CRP/349/2014 (D/O) in MC/38/2023	GAURI SHANKAR SHARMA Versus ROOP CHAND KUCHERIA	MR. B J MUKHERJEE MR. H BURAGOHAIN	MR. R C SANCHETI
	WITH MC/67/2024	GAURI SHANKAR SHARMA Versus ROOP CHAND KUCHERIA AND 9 ORS	MR. B J MUKHERJEE MR. H BURAGOHAIN	
37	I.A.(Civil)/2836/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
	WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
	WITH I.A.(Civil)/2837/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH I.A.(Civil)/2838/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND ORS. B	MR. S PAUL	
HEARING				
38	LA.App./2/2019 PART-HEARD, WITH LCR, FIXED	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
	WITH LA.App./3/2019	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE

40	RSA/92/2012 CAVT. NO. 30/2012 WITH LCR, B/O	SMTI MANJU PAUL Versus ON THE DEATH OF RATAN BASAK HIS LEGAL HEIR (a) SANJAY BASAK	MR G N SAHEWALLA MR.P S DEKA MD ASLAM MR.B K BHAGAWATI MS.M DEKA MS.K CHOUDHURY MR. P DEKA MS. S KATAKEY MS. S. TODI	MR. T J MAHANTA MS. P BHATTACHARYA MS.P BHUYAN FOR CAVEATOR
41	MFA/10/2022 WITH LCR, B/O	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMTI TULSI DEVI AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR MS. R DEVI	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. M H LASKAR MR. S KHAN (R1) MS. A BARMAN (R1)

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1069/2023 PART-HEARD, FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
2	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
3	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
4	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
5	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
6	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
7	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOOND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,20th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/505/2024	NANDITA ROY GOHAIN Versus RAVI KOTA AND 3 ORS.	MR B D DAS MR D KALITA MRS R DEKA MR. H R DAS	
2	WP(C)/4589/2024 FIXED	RASHMI REKHA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED MR S HUSSAIN	GA, ASSAM
3	WP(C)/4650/2024 FIXED	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
4	WP(C)/4778/2024	RATAN MONI NATH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM SC, DIMA HASAO
5	WP(C)/4796/2024 B/O	BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, P AND R.D. GA, ASSAM
6	WP(C)/4798/2024	SUBRATA DEY Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY H YEASMIN	SC, P AND R.D. GA, ASSAM
7	WP(C)/4808/2024	DIP KR. DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA	GA, ASSAM SC, GAD SC, REVENUE
8	WP(C)/4812/2024	MD. SURUT ZAMAN SK Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI	SC, HANDLOOM AND TEXTILE
9	WP(C)/4814/2024	RAFIQUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
10	WP(C)/4815/2024	DR. S ROHIT Versus UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY K AHMED	DY.S.G.I.
11	WP(C)/4817/2024	JONAKI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM

12	WP(C)/4819/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS ADMISSION	MR I RAFIQUE MS A AFREEN MR. S A CHOUDHURY	GA, ASSAM
13	WP(C)/6129/2018 FIXED	SRI LANKESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS S SENGUPTA	GA, ASSAM
14	WP(C)/9441/2019 FIXED	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
	WITH			
15	WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	WITH			
16	WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
17	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
18	WP(C)/4833/2022 FIXED	ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. K KONWAR, ADDLL. AG
19	WP(C)/6400/2023 FIXED	SMTI SUMITA DEB SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.
20	WP(C)/6647/2023 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
21	WP(C)/7147/2023 FIXED	JITUMANI DAS AND 303 ORS Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
22	WP(C)/7475/2023 WITH MEDIATION REPORT, FIXED	LABONYA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M D MEDHI MS J KALITA	GA, ASSAM SC, AG MR. FIRUZ KHAN (r-6,7,8) MR U CHAUDHURY (r-6,7,8) MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH (r-6,7,8) Q. KIBA (r-6,7,8) K. SUMI (r-6,7,8) MS LITO AWOMI (r-6,7,8) SC, FINANCE
23	WP(C)/7548/2023	JUGITA ENGTIPI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
24	WP(C)/1171/2024	PARTHA PRATIM DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH SC, FINANCE
25	WP(C)/1648/2024 FIXED	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM

26	WP(C)/2042/2024 FIXED	MOUSHUMI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	SC, FINANCE AND TAXATION SC, FINANCE
27	WP(C)/2525/2024	SUMON NAYAK AND 59 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MD H R AHMED MR. D DEKA	MRS S BARUAH DY.S.G.I.
28	WP(C)/3505/2024 FIXED, IN WP(C)/6005/2021 (D/O)	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
WITH				
29	WP(C)/3346/2024	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR. K P PATHAK (R-4) MR K BISWAKARMA(R-5)
WITH				
30	WP(C)/3356/2024	DR. PLABAN BORA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC MR. K P PATHAK (R-4)
WITH				
31	WP(C)/3475/2024	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
WITH				
32	WP(C)/3525/2024	BISWAJIT SHYAM Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA	SC, HIGHER EDU SC, APSC
33	WP(C)/3656/2024 FIXED	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
34	WP(C)/4111/2024 FIXED	DEBAHUTI GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM SC, APSC
WITH				
	I.A.(Civil)/2906/2024 in WP(C)/4111/2024	SMT. DEBAHUTI GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM
35	WP(C)/4115/2024 FIXED	BABLU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHOUDHURY MR S ISLAM	SC, FOREST
36	WP(C)/4199/2024 FIXED	JYOTI PRASAD DAS Versus THE GOVERNMENT OF ASSAM AND 2 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, TMB
37	WP(C)/4319/2024 FIXED	SUMITRA DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
38	WP(C)/4321/2024 FIXED	MD. ARMAN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
39	WP(C)/4331/2024 FIXED	AFTABUL BOKSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U

40	WP(C)/4341/2024 FIXED	PRADIP KAKATI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
41	WP(C)/4365/2024 FIXED	PALASHJYOTI KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, IWT SC, G U
42	WP(C)/4382/2024 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM
43	WP(C)/4417/2024 FIXED	G. KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI	DY.S.G.I.
44	WP(C)/4426/2024 FIXED	PARIKHIT DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, HEALTH AND F W SC, G U
WITH				
45	WP(C)/4315/2024	KANCHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, PWD (BULDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U SC, PWD (NH)
ORDERS				
46	Cont.Cas(C)/92/2020 FIXED	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MS. R DUTTA (r-4)
47	WP(C)/1076/2021 FIXED	SANJIB CHETRY Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM
48	WP(C)/5227/2021 (FOR DISMISSAL). FIXED	MONI RAM DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. T BAISHYA MR D K BORDOLOI MR. S P CHITTAWAT	GA, ASSAM
49	WP(C)/5263/2021 (FOR DISMISSAL). FIXED	HANNAN ALI KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H BARBHUIYA MD A RAHMAN	GA, ASSAM
50	Cont.Cas(C)/424/2023 FIXED	ALAKA RANI PAUL Versus SIDHARTH SINGH AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. A Y CHOUDHURY (R-2) MR. T A CHOUDHURY (R-3)
51	Cont.Cas(C)/7/2024 FIXED	MOFIQUDDIN AHMED HAZARIKA Versus NEERA DAULAGUPU	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	
52	Cont.Cas(C)/201/2024 FIXED	SADANANDA BARUAH Versus RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. B K DAS MR. B K DAS MR B CHOUDHURY MR H P GUWALA
WITH				
53	Cont.Cas(C)/198/2024	SMTI. BARNALI DIHINGIA Versus SRI RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. B K DAS MR. B K DAS MR B CHOUDHURY MR H P GUWALA
54	WP(C)/2708/2024	ASHAT ULLAH Versus THE STATE OF ASSAM AND 4 ORS	MR A DEKA	SC, P H E

55	I.A.(Civil)/2896/2024 B/O in WP(C)/4372/2024 WITH WP(C)/4372/2024	JOGAT JIBON DUTTA Versus TILOTTOMA DEORI AND 3 ORS. TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MD K RAHMAN MR. SAIDUL ALOM MR. P BHOWMICK MR J LOTHAN	GA, ASSAM MR. P BHOWMICK MD K RAHMAN MR. SAIDUL ALOM
56	I.A.(Civil)/2913/2024 B/O in WP(C)/7023/2023 WITH WP(C)/7023/2023	RANENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS. RANENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	GA, ASSAM MR. SAIDUL ALOM SC, SLRC GA, ASSAM MR. B CHOUDHURY SC, SLRC
57	WP(C)/4343/2024 FIXED	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 3 ORS. HEARING	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
58	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
59	WP(C)/4038/2018 BY SLIP	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	J SHARMA	17-09-2024	To	04-10-2024
10)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
11)	MR D K DAS	16-09-2024	To	27-09-2024
12)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
13)	MR. B NATH	19-09-2024	To	02-10-2024
14)	MR C GOSWAMI	18-09-2024	To	20-09-2024
15)	MR S KHOUND	19-09-2024	To	20-09-2024
16)	MD. I HUSSAIN	20-09-2024	To	27-09-2024